

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 2**  
**(IB)-607(PB)/2023**  
**& IA-595/2024, IA-1097/2024**

**IN THE MATTER OF:**

Proplarity Infratech Private Limited ..... Petitioner  
Vs  
Skyhigh Technobuild Private Limited ..... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH HYBRID MODE (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Sr. Adv. P. Nagesh, Adv. Akshay, Adv Kamal  
Kapoor, Adv. Aditya Nayyar  
For the Respondent : Sr. Adv. Ashish Dholakia, Adv. Harsh  
Gattani, Adv. Anubhav Singh

**ORDER**

Arguments heard. **Reserved for orders.**

**Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

08.05.2024  
Lalit